

PROFORMA FOR DECLARATION OF ASSETS

(As on 31.03.2012)

Name of Officer (In Full) : **UTTARA KUMAR KASHYAP**

Date of Birth : **15-05-1969**

Present post held : **6TH ADDITIONAL DISTRICT & SESSION JUDGE, BILASPUR (C.G.)**

Immovable Property				
Name of District, Sub-Division Taluka And Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt.- Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired
	Housing and other Building	Land		
1	2	3	4	5
AT—KAMTA, SUB-DIVISION—NAVAGARH, DISTT.—JANJGIR-CHANPA(C.G.)	DOUBLE STORY BUILDING 1308 SQ.FEET	APPROX—6.58 ACRES	MR- UJIT KUMAR KASHYAP (FATHER)	INHERITANCE

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

1. TATA INDIGO ECS CAR-NO-C.G. 10/F.A.-5110 ----- (Worth Rs.) -----5,60,744 RS.	PURCHASED CAR IN YEAR 2011 BY TAKING LOAN OF RS. 4,40,000/- ONLY FROM S.B.I. LOAN RECEIVED FROM S.B.I. PAMGARH & BALANCE AMOUNT FROM MY SELF SAVING BANK ACCOUNT.
2. HERO HONDA MOTER CYCLE -NO-C.G. 10/E.M.-8172 ----- (Worth Rs.) ----- 48,555 RS.	PURCHASED IN YEAR 2011 THROUGH SELF SAVING BANK ACCOUNT.
3. HERO HONDA MOTER CYCLE C.D. DAWN-NO-C.G. 11/ B.-9992 --(Worth Rs.) ----- 29,900 RS.	PURCHASED IN YEAR 2005 THROUGH SELF SAVING

Jewellery (Lump Sum)

Jewellery (Worth Rs.)	3.5 LACKS RS. ONLY	GOLD JEWELLARY AND SILVER JEWELLARY
------------------------------	---------------------------	--

Shares/Debentures

Name of Issuing Company	Nos. of Shares
1	2
NIL	NIL

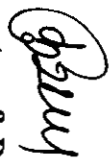
Life Insurance Policy & Others

Name of Issuing Company	Amount
2	2
LIFE INSURANCE CORPORATION OF INDIA (ON OWN NAME)	50,000 RS.
LIFE INSURANCE CORPORATION OF INDIA (ON OWN NAME)	1,00,000 RS.
LIFE INSURANCE CORPORATION OF INDIA (ON SON'S NAME)	1,00,000 RS.
LIFE INSURANCE CORPORATION OF INDIA (ON SON'S NAME)	1,00,000 RS.
LIFE INSURANCE CORPORATION OF INDIA (ON WIFE'S NAME)	1,50,000 RS.

Bank Deposits/Securities & Investments			
	Name of Bank 1	City 2	Amount 3
1) Fixed Deposits	NIL	NIL	
2) Saving Bank A/CS	S.B.I.	BILASPUR	1,35,146 RS.
3) PPF	NIL	NIL	
4) GPF	NIL	NIL	
5) NSS	NIL	NIL	
6) Others CPS	AS. PER GOVT. RECORD		

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provision of C.G. Civil Services (Conduct) Rules 1965.


 Signature & Date
 (उत्तरा गुप्त कश्यप)
 ११.१.१३
 धर्म अरु विरल न्यायाधीश
 बिनासपुर (उ.प्र.)